

(J.H.C. Sch. 1-7)  
From:  
**Vishwa Nath Shukla,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449  
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File No. XXII(6)/1/2026-27/ Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

The Principal District & Sessions Judge,  
Daltonganj, Dhanbad, Dumka, Giridih, Latchar & Sahebganj  
including the Judicial Commissioner, Ranchi

**Sub.-: Foundation Training Programme for Newly Appointed Officers in District & Additional Sessions Judge from BAR commencing from 18<sup>th</sup> April, 2026.**

Sir,

While enclosing herewith a copy of letters bearing No. 308/JAJ and 309/JAJ both dated 29.03.2026 with enclosures, I am directed to inform that the Court has been pleased to nominate the 08 Newly Appointed District & Additional Sessions Judges from BAR posted at your judgeship to attend the Foundation Training Programme commencing from 18<sup>th</sup> April, 2026 as per the schedule below:-

Phase I : 08 Weeks Institutional Training at Judicial Academy Jharkhand							
1 <sup>st</sup> Week	2 <sup>nd</sup> Week	3 <sup>rd</sup> Week	4 <sup>th</sup> Week	5 <sup>th</sup> Week	6 <sup>th</sup> Week	7 <sup>th</sup> Week	8 <sup>th</sup> Week
18 <sup>th</sup> April, 26 to 24 <sup>th</sup> April, 26	25 <sup>th</sup> April to 1 <sup>st</sup> May	2 <sup>nd</sup> May to 8 <sup>th</sup> May	9 <sup>th</sup> May to 15 <sup>th</sup> May	16 <sup>th</sup> May to 22 <sup>nd</sup> May	23 <sup>rd</sup> May to 29 <sup>th</sup> May	30 <sup>th</sup> May to 5 <sup>th</sup> June	6 <sup>th</sup> June, 26 to 12 <sup>th</sup> June, 26
Phase II : 06 Weeks Practical Training by Court Attachments and Field Visits at their respective place of posting							
1 <sup>st</sup> Week	2 <sup>nd</sup> Week	3 <sup>rd</sup> Week	4 <sup>th</sup> Week	5 <sup>th</sup> Week	6 <sup>th</sup> Week		
14 <sup>th</sup> June, 26 to 20 <sup>th</sup> June, 26	21 <sup>st</sup> June to 27 <sup>th</sup> June	28 <sup>th</sup> June to 4 <sup>th</sup> July	5 <sup>th</sup> July to 11 <sup>th</sup> July	12 <sup>th</sup> July to 18 <sup>th</sup> July	19 <sup>th</sup> July, 26 to 25 <sup>th</sup> July, 26		
Phase III : 02 Weeks Reflective Training at Judicial Academy Jharkhand							
1 <sup>st</sup> Week				2 <sup>nd</sup> Week			
27 <sup>th</sup> July, 26 to 2 <sup>nd</sup> August, 26				3 <sup>rd</sup> August, 26 to 9 <sup>th</sup> August, 26			

Further, as per approved Training Curriculum there is a prescribed dress code for the officers joining the Academy for the Foundation Training Programme, which is described here in under :

**Dress Code for Academic Training in the Judicial Academy**

**For Male Officers**

1. Navy Blue Coat (Single breast two button) (Raymond Sapphire quality No. 3041005384 shade No. 9)
2. White Shirt
3. Grey Colour Pant (Raymond Sapphire quality No. 3041005384 Shade No. 75)
4. Black Leather Shoes with lace
5. Black or grey socks
6. Tie (To be provided by the Academy)

**For Female Officers**

1. White or off white Saree & White or Black Blouse  
Or  
White or off white Salwar Kameez  
Or  
Grey Pant and White Shirt
2. Navy Blue Coat (Single breast two button) (Raymond Sapphire quality No. 3041005384 shade No. 9)
3. Scarf (provided by the Academy).

**Dress Code for Jogging and Yoga Sessions in the Judicial Academy for both Male and Female Officers**

- (i) *White T-shirt*  
(ii) *Navy blue track suits*  
*Preferably of Adidas*

Accordingly, you are hereby requested to direct the Officers concerned, to report at Judicial Academy Jharkhand, Ranchi by the evening of 17<sup>th</sup> April, 2026, positively before 5:00 P.M. for attending the aforesaid Training Programme and inform the trainee officers that they must arrange their respective dresses for classroom's training at their own end before joining the training programme as they have to adhere to the dress code during the entire training period.

This is for your information and communication to the officers concerned.

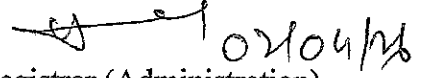
Encl : As above

Yours Sincerely,  
Sd/- Vishwa Nath Shukla  
Registrar (Administration)

Memo No. 1304 /Apptt.

Dated, Ranchi, the 02/04/2026

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 308/JAJ & 309/JAJ both dated 29.03.2026 / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, High Court Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website / Officers concerned for information and needful (along with a copy of letters bearing No. 308/JAJ and 309/JAJ both dated 29.03.2026 with enclosures).

  
Registrar (Administration)